

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 410**

TO BE ANSWERED ON THE 19TH JULY, 2016/ ASHADHA 28, 1938 (SAKA)

COMPENSATION FOR VICTIMS OF EMERGENCY

410. SHRI GOPAL SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the families of citizens tortured and imprisoned in many States in the country during the Emergency declared in the year 1977 are being given a monthly allowance as compensation;

(b) if so, the amount of financial assistance being provided to such families along with the date from which the said assistance is being provided, State-wise;

(c) whether the Government proposes to prepare a State-wise list of such families at the Central level and provide uniform amount of monthly Central assistance across all States to all such families; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): At present no monthly allowance as compensation is being given to the families of citizens tortured and imprisoned during the Emergency in the year 1977. Further there is no such proposal under consideration of the Government to give monthly allowance or grant financial assistance to such families.
